

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : CA(CAA)/732/2019  
Petition No : CP(CAA)/20(CHE)2023  
Name of Petitioner :  
& JRV Sons pvt Ltd  
Name of Respondent :  
Section : Sec 230-232 of CA, 2013

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**ORDER**

Present: Mr. Pawan Jhabakh, Ld. Counsel for Applicant  
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.

RD report is still awaited.

Ld. Counsel for the RD submits that report will be filed very shortly.

List the application for report / hearing on **26.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**